

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 112, 113, 114 & 115 of 2013

Dated : 6th September, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Appeal No. 112 of 2013

Western Electricity Supply Co. of Orissa Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. ... Respondent(s)

Appeal No. 113 of 2013

North Eastern Electricity Supply Co. of Orissa Ltd.... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. ... Respondent(s)

Appeal No. 114 of 2013

Southern Electricity Supply Co. of Orissa Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. ... Respondent(s)

Appeal No. 115 of 2013

Western Electricity Supply Co. of Orissa Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A Ranganadhan &
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Ms. Priyabrat Sahu for
Mr. Rutwik Panda for R-1

ORDER

The Learned Counsel for the State Commission is filing the reply today.

Post the matter for hearing on **11.09.2013**. In the meantime, the Appellant is at liberty to file the Rejoinder, if any.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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